



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.10.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 28.10.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1955 of 2026 & I.A. No. 7134, 7411 of 2026 (With Defects)	Shri Dinkar Sakharam Bodke Vs. Ramanathan Bhuvaneshwari & Anr.	28.10.2026	29.10.2026
2.	Comp. App. (AT) (Ins) No. 1977 of 2026	Sunil Kumar Singh, Suspended Director, Indospirit Bars Private Limited Vs. Origin Appliances Private Limited & Anr.	28.10.2026	29.10.2026
3.	Comp. App. (AT) No. 367 of 2026	Deepak Kanhiyalal Kewalramani & Ors. Vs. Kestrel Import and Export Pvt. Ltd & Ors.	28.10.2026	29.10.2026
4.	Comp. App. (AT) No. 370 of 2026	Kanhiyalal Tahilram Kewalramani (Deceased- Through Legal Heirs) & Ors. Vs. Urban Sancturies Developers Pvt. Ltd.	28.10.2026	29.10.2026

5.	Comp. App. (AT) No. 375 of 2026	Sanjay Kanhiyalal Kewalramani & Anr. Vs. Modilite Holdings Pvt. Ltd. & Ors.	28.10.2026	29.10.2026
6.	Comp. App. (AT) No. 391 of 2026	Ramesh Rama Narang Vs. Mona Rama Narang & Ors.	28.10.2026	29.10.2026
7.	Comp. App. (AT) No. 392 of 2026	Narangs International Hotels Private Limited Vs. Mona Rama Narang & Ors.	28.10.2026	29.10.2026
8.	Comp. App. (AT) No. 396 of 2026	Starport Logistics Ltd. Vs. Alba Asia Pvt. Ltd. & Anr.	28.10.2026	29.10.2026
9.	Comp. App. (AT) No. 397 of 2026	Saket Agarwal Vs. Alba Asia Pvt. Ltd. & Ors.	28.10.2026	29.10.2026
10.	Comp. App. (AT) No. 400 of 2026 & I.A. No. 7669 of 2026	Punjab National Bank Vs. Kunika Malhotra and Others With	28.10.2026	29.10.2026
11.	Comp. App. (AT) No. 401 of 2026 & I.A. No. 7672 of 2026	Punjab National Bank Vs. Kunika Malhotra and Others With	28.10.2026	29.10.2026

12.	Comp. App. (AT) No. 369 of 2026	Kunika Malhotra Vs. Unique Properties and Securities Pvt. Ltd. & Ors. With	28.10.2026	29.10.2026
13.	Comp. App. (AT) No. 373 of 2026 & I.A. No. 7213 of 2026	Kunika Malhotra Vs. Vidyut Metallica Pvt. Ltd. & Ors.	28.10.2026	29.10.2026
14.	Comp. App. (AT) (Ins) No. 1966 of 2026 (With Defects)	Balbir Singh Suspended Director of ESPO Developers Pvt. Ltd. Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr. With	28.10.2026	29.10.2026
15.	Comp. App. (AT) (Ins) No. 2017 of 2026 (With Defects)	Balbir Singh Suspended Director of ESPO Developers Pvt. Ltd. Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	28.10.2026	29.10.2026
16.	Comp. App. (AT) (Ins) No. 1942 of 2026 & I.A. No. 7379 of 2026	Jagruti Ishvarlal Patel & Anr. Vs. Central Bank of India & Anr.	28.10.2026	29.10.2026
17.	Comp. App. (AT) (Ins) No. 1962 of 2026 & I.A. No. 7300, 7441 of 2026 (With Defects)	Pratik More & Anr. Vs. Nagar Urban Cooperative Bank Ltd.	28.10.2026	29.10.2026

18.	Comp. App. (AT) (Ins) No. 1963 of 2026 & I.A. No. 7352, 7444 of 2026 (With Defects)	Sunanda Bhatia Vs. Jaypee Infratech Ltd. & Ors.	28.10.2026	29.10.2026
19.	Comp. App. (AT) (Ins) No. 1987 of 2026	Stuti Chandhok Vs. Ashish Singh Resolution Professional of Ferrous Infrastructure Pvt. Ltd. & Anr	28.10.2026	29.10.2026
20.	Comp. App. (AT) (Ins) No. 1989 of 2026 & I.A. No. 7430 of 2026 (With Defects)	Shree Krishna Construction (Proprietor -Vasudev Kureel) Vs. Ajay Protech Pvt. Ltd. & Ors.	28.10.2026	29.10.2026
21.	Comp. App. (AT) No. 398 of 2026 & I.A. No. 7639 of 2026	Rakesh Malhotra Vs. Unique Properties & Securities Pvt. Ltd. & Ors.	28.10.2026	29.10.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar